

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 22nd of March, 2024

No. HC.V-36/2016/ 267 /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(7).(i) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint **Shri Mrinmay Kumar Das, Assistant Librarian** of this Registry, as **Librarian-cum-Research Officer** in the Principal Seat of the Gauhati High Court, on the basis of the existing promotional policy for the Officers and staff of the Gauhati High Court, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 14500/- per month, plus other admissible allowances as per Rules, vice Smt. Gitashree Baishya, retired on superannuation.

Accordingly, Shri Mrinmay Kumar Das is directed to submit his joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date of his joining.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No.HC.V-36/2016/ 267^A /Estt.

Dated 22-03-2024

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.
10. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
11. The Deputy Registrar....., Gauhati High Court, Guwahati.
12. The Assistant Registrar....., Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
14. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial,, Gauhati High Court, Guwahati.
17. Shri Mrinmay Kumar Das, Assistant Librarian, Gauhati High Court, Guwahati.
18. The Court Officer-I/II, Gauhati High Court, Guwahati.
19. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
20. Order file.

REGISTRAR GENERAL

B.D.
21/03/2024